

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P. (S) No. 2617 of 2019

Tripurari Parsad. ... ..Petitioner

-Versus-

The Chairman, Jharkhand Bijli Vitran Nigam Ltd. & Ors. ... ..Respondents

-----  
**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Ranjan Kumar, Advocate.

For the Respondents : Mr. Shashi Kumar Verma, Advocate.

-----

**05/ 25.03.2021**

As prayed, two weeks' time after '**Holi**' holidays is allowed for removing the defects as pointed out vide office note dated 24.03.2021.

**[Dr. S.N.Pathak, J.]**

P.K.S.